



**OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY  
KARBI ANGLONG AT DIPHU**

Official Address : O/o the District & Sessions Judge, Karbi Anglong  
Agricultural Colony, Diphu, Pin : 782460. Karbi Anglong, Assam  
Email- dlsa.djka@gmail.com; Contact : 03671-274580



**ADVERTISEMENT NO- 02/2020.**  
**Dated -17.02.2020**

Applications are invited in **STANDARD FORM** from the suitable desirous local residents of Karbi Anglong District (East) having passed minimum H.S.L.C. Examination or equivalent or possess higher qualification with a capacity for overall comprehension under this authority to be empanelled as **Para Legal Volunteers (PLVs)** under District Legal Service Authority (DLSA), Karbi Anglong, Diphu. The works of PLVs do not carry any salary, remuneration or wages except honorarium fixed by the District Legal Service Authority (DLSA), Karbi Anglong at Diphu from time to time. The persons desirous of working as PLV shall not look up to the income they derive from their services as PLV but, they should have mind to assist the needy in the society coupled with the compassion, empathy and concern for upliftment of marginalized and weaker sections of the society with commitment to work for free legal services. Preference shall be given to women candidates. Representation from suitable candidates belonging to ST, SC, minority and OBC category and other deserving candidates shall be ensured wherever necessary.

**The last date of receipt of applications is 25.02.2020.**

**The applications may be submitted to the following address through post or by hand-**

**"OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY, KARBI ANGLONG, DIPHU"**

District Judicial Court Complex, Diphu, Karbi Anglong, Pin No. 782460

Please visit, for details of advertisement

in the District Judicial Court Website:

Contd...P/2

## **ELIGIBILITY CRITERIA OF THE CANDIDATE**

### **Eligible Persons from whom PLVs can be selected**

- Teachers (including retired teachers);
- Retired Government Servants and Senior Citizens;
- M.S.W. Students and Teachers;
- Anganwadi Workers;
- Doctors/Physicians;
- Students & Law students (till they enroll as lawyers);
- Members of Non-political Service oriented NGOs and Clubs;
- Members of Women Neighborhood Groups, Maithri Sanghams and Other self-help groups including marginalized and vulnerable groups.
- Educated prisoners with good behavior serving long term sentences in prisons;
- Any other person whom the District Legal Service Authority deems fit to be identified as PLVs.

The Selection Committee deserves all powers to use its discretion and shortlist the number of candidates for interview depending upon the number of applications received. The date of interview will be notified later on. The finally selected PLVs will be provided training as per the new module prescribed by the NALSA at the later phase.

### **List of Documents to be submitted:-**

1. Self-attested copies of Certificates of Academic career;
2. Self-attested copies of Caste Certificates (in case of ST/SC/OBC);
3. Two(2) nos. of recent passport size photographs;
4. Experience Certificate if any, from office (in case of Govt. employees).

NB: No TA & DA will be allowed to the candidates for attending the selection.

  
Chairman, DLSA,  
Karbi Anglong, Diphu.  
Chairman  
District Legal Services  
Authority  
Diphu, Karbi Anglong

Memo No. DLSA/DJKA/ 176-81 /2020

Dated, Diphu the 17<sup>th</sup> February, 2020.

Copy for information to:

1. The Notice Boards, Karbi Anglong Judicial Court
2. The Notice Board, Diphu Bar Association, Diphu, Karbi Anglong.
3. The Notice Board of Police stations/ Out Posts, Karbi Anglong.
4. The Notice Board, Deputy Commissioner, Diphu, Karbi Anglong.
5. The Notice Board, Karbi Anglong Autonomous Council, Diphu, Karbi Anglong.
6. The System Officer, Judicial Court, Karbi Anglong, Diphu. He is asked to upload the same in the official website.
7. Office file.

  
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Diphu; Karbi Anglong